

ORDER

The Division Bench presided over by Hon'ble Mr. Justice **B.K. Narayana** in addition to its own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 24.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

The Division Bench presided over by Hon'ble Mr. Justice **B.K. Narayana** in addition to its own determination is assigned the fresh cases from Serial nos.51 to 100 to be taken up on 24.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

Hon'ble Mr. Justice **V.K. Birla** in addition to his own determination is assigned the fresh cases from serial no.1 to 40 (**except service writs relating to employees of High Court and District Judiciary**) to be taken up on 24.07.2015 of Court no.4 (Hon'ble Mr. Justice P.K.S.Baghel).

Hon'ble Mr. Justice **Abhinava Upadhya** in addition to his own determination is assigned the fresh cases from serial no.41 to 80 (**except service writs relating to employees of High Court and District Judiciary**) to be taken up on 24.07.2015 of Court no.4 (Hon'ble Mr. Justice P.K.S.Baghel).

Hon'ble Mrs. Justice **Sunita Agarwal** in addition to his own determination is assigned the fresh cases from serial no.81 onwards (**except service writs relating to employees of High Court and District Judiciary**) to be taken up on 24.07.2015 of Court no.4 (Hon'ble Mr. Justice P.K.S.Baghel).

CHIEF JUSTICE

23.07.2015

ORDER

Hon'ble Mr. Justice **Shashi Kant** in addition to his own determination is assigned the fresh cases from Serial nos.1 to 35 to be taken up on 24.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **Om Prakash** in addition to his own determination is assigned the fresh cases from Serial nos.36 onwards to be taken up on 24.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

CHIEF JUSTICE

23.07.2015

ORDER

Hon'ble Mr. Justice **R.D. Khare** in addition to his own determination is assigned the fresh cases from Serial nos.1 to 35 (**except cases under Sections 404, 406, 407, 408, 409, 411, 412, 413, 414, 420 and 498-A of I.P.C.**) to be taken up on 24.07.2015 of Court no.51 (Hon'ble Mr. Justice Arvind Kumar Mishra).

Hon'ble Mr. Justice **R.D. Khare** in addition to his own determination is assigned the fresh cases from Serial nos.36 onwards (**except cases under Sections 404, 406, 407, 408, 409, 411, 412, 413, 414, 420 and 498-A of I.P.C.**) to be taken up on 24.07.2015 of Court no.51 (Hon'ble Mr. Justice Arvind Kumar Mishra).

CHIEF JUSTICE

23.07.2015